

अध्यक्ष महोदय : लेबर मिनिस्ट्री की डिमांड्स प्रा रही हैं, उस वक्त आप कहिये।

(Interruptions)**

MR. SPEAKER : Not allowed.

[SHRI RAM VILAS PASWAN AND SOME OTHER HON. MEMBERS THEN LEFT THE HOUSE]

(व्यवधान)**

MR. SPEAKER : Shri R. Venkataraman.

[SHRI JAGPAL SINGH THEN LEFT THE HOUSE]

12.14 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER NAVY ACT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS
AND HOUSING (SHRI BHISHMA
NARAIN SINGH) : On behalf of
Shri R. Venkataraman, I beg to lay
on the Table—

A copy each of the following
Notifications (Hindi and English
versions) under section 185 of the
Navy Act, 1957 :—

- (i) The Navy (Prescribed Officers)
(Amendment) Regulations,
1982, published in Notifica-
tion No. S.R.O. 53 in Gazette
of India dated the 13th
March, 1982.
- (ii) The Naval Ceremonial, con-
ditions of Service and Mis-
cellaneous (Amendment) Re-
gulations, 1982, published in
Notification No. S.R.D. 61

in Gazette of India dated
the 20th March, 1982.

[Placed in Library. See No. LT-
3811/82]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSU- RANCES. ETC.

SHRI BHISHMA NARAIN
SINGH : I beg to lay on the
Table the following statements
(Hindi and English versions)
showing the action taken by the
Government on various assurances,
promises and undertakings given by
the Ministers during the various
sessions of Seventh Lok Sabha :—

- (i) Statement No. XI—Second
Session, 1980
- (ii) Statement No. XVII—Third
Session, 1980.
- (iii) Statement No. X—Fourth
Session, 1980.
- (iv) Statement No. X—Fifth
Session, 1981.
- (v) Statement No. IV—Sixth
Session, 1981.
- (vi) Statement No. II—Seventh
Session, 1981.
- (vii) Statement No. I—Eighth
Session, 1982.

[Placed in Library See No. LT-
3812/82]

IMPORT AND EXPORT POLICY FOR 1982-83—VOLS. I AND II AND A STATEMENT

THE MINISTER OF STATE IN
THE MINISTRY OF COM-
MERCE (SHRI SHIVRAJ V.
PATIL) : I beg to lay on the
Table :—

- (i) A copy of the Import and
Export Policy for 1982-83—
Volumes I and II (Hindi
and English versions).

- (ii) A statement (Hindi and English versions) indicating the salient features of the Import and Export Policy for 1982-83. [*Placed in Library See No. LT-3813/82*]

ASSAM LAND AND REVENUE REGULATION (AMD.) ACT

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : I beg to lay on the Table a copy of the Assam Land and Revenue Regulation (Amendment) Act, 1981 (President's Act No. 2 of 1981) (Hindi and English versions) published in Gazette of India dated the 30th December, 1981, under provisions of section 3 of the Assam State Legislature (Delegation of Powers) Act, 1981. [*Placed in Library See No. LT-3814/82.*]

ANNUAL REPORT ETC. OF NATIONAL COOPERATIVE HOUSING FEDERATION, NEW DELHI, FOR 1980-81 AND DETAILED DEMANDS FOR GRANTS OF MINISTRY OF AGRICULTURE FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1980-81.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1980-81 together with Audit Report thereon.

- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation, New Delhi, for the year 1980-81. [*Placed in Library See No. LT-3815/82*]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Agriculture for 1982-83. [*Placed in Library See No. LT-3816/82*]

ANNUAL REPORT OF AND REVIEW ON INDIAN FARMERS FERTILISER CO-OPERATIVE LIMITED, NEW DELHI FOR 1980-81, AND KRISHAK BHARATI CO-OPERATIVE LIMITED, NEW DELHI FOR PERIOD ENDING 30 JUNE, 1981, AND NOTIFICATION UNDER COCONUT DEVELOPMENT BOARD ACT.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : Sir, I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi & English versions) of the Indian Farmers Fertiliser Co-operative Limited, New Delhi for the year 1980-81 along with Audited Accounts.

- (ii) A copy of the Review (Hindi & English versions) by the Government on the working of the Indian Farmers Fertiliser Cooperative Limited New Delhi, for the year 1980-81.

[*Placed in Library. See No. LT-3817/82*]

- (2) (i) A copy of the Annual Report (Hindi & English versions) of the Krishak Bharati Cooperative